

**INTIMATION**

In Continuation of the Notification dated 09.01.2024 declaring the results of the Main Written Examination, viva-voce to the eligible candidates for recruitment to the post of Civil Judges will be held as per following schedule in the premises of High Court of Karnataka, Bengaluru. **The call letters for the viva-voce will have to be downloaded by the concerned candidates through the link provided in the official website of High Court of Karnataka.** The candidates with the following register numbers are directed to be present for document verification / Computer Test / viva-voce as scheduled hereunder:-

<b>Tuesday, 30<sup>th</sup> January, 2024</b>			
<b>Document verification and Computer test from 9.30 a.m., viva-voce from 2.30 p.m.</b>			
CJM23008	CJM23061	CJM23121	CJM23194
CJM23009	CJM23064	CJM23133	CJM23198
CJM23022	CJM23070	CJM23139	CJM23200
CJM23033	CJM23071	CJM23152	CJM23219
CJM23051	CJM23076	CJM23173	CJM23220
CJM23056	CJM23091	CJM23184	CJM23238
CJM23057	CJM23102	CJM23187	CJM23252

<b>Wednesday, 31<sup>st</sup> January, 2024</b>			
<b>Document verification and Computer test from 9.30 a.m., viva-voce from 2.30 p.m.</b>			
CJM23253	CJM23308	CJM23405	CJM23518
CJM23256	CJM23340	CJM23457	CJM23556
CJM23265	CJM23343	CJM23470	CJM23560
CJM23273	CJM23350	CJM23483	CJM23567
CJM23285	CJM23360	CJM23485	CJM23582
CJM23293	CJM23396	CJM23498	CJM23584
CJM23302	CJM23397	CJM23516	CJM23603

<b>Thursday, 1<sup>st</sup> February, 2024</b>			
<b>Document verification and Computer test from 9.30 a.m., viva-voce from 2.30 p.m.</b>			
CJM23623	CJM23759	CJM23799	CJM23886
CJM23632	CJM23760	CJM23818	CJM23934
CJM23638	CJM23761	CJM23827	CJM23937
CJM23648	CJM23763	CJM23829	CJM23965
CJM23683	CJM23779	CJM23835	CJM23974
CJM23691	CJM23792	CJM23859	CJM23978
CJM23692	CJM23794	CJM23868	

The candidates to produce the following original Certificates / Documents and submit three self attested photocopies of the same to the Registry at the time of Document verification:-

- a) Aadhaar Card / Voter ID / Driving Licence for Identity / Address proof.
- b) S.S.L.C. or Equivalent Marks card.
- c) Degree, Law Degree Marks Cards, Convocation Certificates.
- d) Enrolment Certificate issued by Bar Council and Sannad.
- e) Caste / Category Certificate with Income Certificate, if claimed.
- f) Certificates / Documents pertaining to Rural from I to X standard / Kannada Medium from I to X standard / Persons with Benchmark Disability / Ex-servicemen / Transgender Certificate, whichever is applicable.
- g) Three Character certificates i.e.,
  - i) one from the Head of the Institution last studied i.e., from the Institution where LL.B., is completed with study details,  
and
  - ii) Two certificates of recent origin from respectable persons in the society who are well acquainted with the candidate but not being relative.

- h) Creamy Layer Certificate, if claiming reservation under General Merit (Rural) category.
- i) Practice Certificate from the concerned Bar Association, if the candidate practiced or is presently practicing as an Advocate.
- j) The candidates are instructed to follow the instructions stated in call letter.

**BY ORDER,**

Sd/-  
**(K.S. BHARATH KUMAR)**  
**REGISTRAR GENERAL AND SECRETARY,**  
**CIVIL JUDGES RECRUITMENT COMMITTEE,**  
**HIGH COURT OF KARNATAKA,**  
**BENGALURU.**